

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2014

DATE OF HEARING 15.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	501557/05	Opp. No. AMD-941	M/s. Depenning & Depenning, Bombay V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 16.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1847013/05	Opp. No. AMD-771428	M/s. Neon Laboratories Limited, Mumbai / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 17.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	720852/30	Opp. No. AMD-241642	Mr. Shah Kanubhai Bhailalbai, Karanj / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Capital Tea Depot, Himmatnagar / M/s. Y. J.	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			Trivedi & Co., Ahmedabad			
2.	720852/30	Opp. No. AMD-241695	M/s. Marry Brand Tea Company, Dahod / M/s. R. K. Dewan & Company, Mumbai V/S M/s. Capital Tea Depot, Himmatnagar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 22.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	600311/29	Opp. No. AMD-154655	M/s. Amrit Banaspati Co. Ltd., Ghaziabad / M/s. Amarjit & Associates, New Delhi V/S M/s. Hariom Oil Industries, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 23.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	855288/32	Opp. No. AMD-205512	M/s. Lall & Sethi, New Delhi V/S M/s. Yash Beverages, Navsari / M/s. M. P. Mirchandani & Co., Mumbai	02.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 24.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1926001/41	Opp. No. AMD-787556	Miss Zahra Vana, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 29.04.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1787995/30	Opp. No. AMD-780604	M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
